

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1573**  
ANSWERED ON: 12.12.2023

**PERFORMANCE OF STATES**

1573. SHRI T.V.R.S. RAMESH:

Will the Minister of Panchayati Raj be pleased to state:

- (a) the details of the performance of States with reference to the work done in the major programmes of the Ministry related to panchayats;
- (b) the factors attributable for the satisfactory performance of States, if any;
- (c) the reasons for unsatisfactory performance of some States in this regard, if any; and
- (d) the details of steps being undertaken to improve the performance of States with reference to these major programmes of the Ministry?

**ANSWER**

**THE MINISTER OF STATE FOR PANCHAYATI RAJ**  
**(SHRI KAPIL MORESHWAR PATIL)**

(a) The State-wise performance of the Centrally Sponsored Scheme of revamped Rastriya Gram Swaraj Abhiyan (RGSA) for capacity building and training of the elected representatives of the Panchayati Raj Institutions (PRIs) and the Central Sector Scheme of Survey of Villages and Mapping with Improved Technology in Village Areas (SVAMITVA) for providing the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages are given in **Annexure-I** and **Annexure-II** respectively.

(b) Close and intensive monitoring of the implementation of scheme through meetings, video-conferences, regular feedback, dashboard data, demand for timely submission of utilisation certificate for the funds released, effective coordination with stakeholders etc. are the factors for satisfactory performance.

(c) During the implementation of scheme of SVAMITVA issues like delay in providing sufficient number of Chuna Marked villages by States, insufficient trained manpower to carry out the activities, extreme weather conditions, difficult terrain in some States, delay in drone flying permission in areas around airports, international border are some of the factors that affect the performance of the States under the SVAMITVA scheme.

(d) The States are being closely monitored through meetings, video-conferences, dashboard data etc. to improve their performance for effective implementation of the schemes and utilisation of funds. A suitable mix of virtual and face to face mode of training has been adopted for various target groups for capacity building and training of the elected representatives and other stakeholders of rural local bodies who come from varied socio-economic and educational backgrounds. States/UTs have also been suggested to prepare tailored audio-visual training materials and modules such as animation videos, audios, e-posters etc. for different target groups to ensure effectiveness of the trainings.

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Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1573 answered on 12.12.2023 regarding Performance of States.

State-wise Participants Trained under the revamped Rashtriya Gram Swaraj Scheme during the Years 2022-23 and 2023-24.

Sl. No	States	Number of Participants trained in 2022-23	Number of Participants Trained in 2023-24 (As on 6 <sup>th</sup> December, 2023)
1	Andaman and Nicobar Islands	1,874	1,876
2	Andhra Pradesh	677,905	21,371
3	Arunachal Pradesh	3,711	1,100
4	Assam	228,013	165,276
5	Bihar	404,741	71,527
6	Chhattisgarh	121,324	76,337
7	The Dadra and Nagar Haveli and Daman and Diu	575	0
8	Goa	1,777	144
9	Gujarat	29,090	956
10	Haryana	4,859	7,026
11	Himachal Pradesh	108,721	13,991
12	Jammu and Kashmir	284,144	350,022
13	Jharkhand	52,083	17,199
14	Karnataka	253,464	41,204
15	Kerala	179,576	53,855
16	Ladakh	204	0
17	Lakshdweep	0	0
18	Madhya Pradesh	281,550	47,615
19	Maharashtra	1,043,060	225,156
20	Manipur	895	4,367
21	Meghalaya	11,598	257
22	Mizoram	2,659	0
23	Nagaland	1,832	1,505
24	Odisha	79,124	119,822
25	Puducherry	0	0
26	Punjab	36,380	1,535
27	Rajasthan	92,279	4,726
28	Sikkim	13,563	2,657
29	Tamil Nadu	106,560	54,826
30	Telangana	14,534	1,262
31	Tripura	7,743	5,838
32	Uttarakhand	263,896	9,010
33	Uttar Pradesh	48,562	8,747
34	West Bengal	175,058	21,190

	<b>Total</b>	<b>4,531,354</b>	<b>1,330,397</b>
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**Annexure-II**

**Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 1573 answered on 12.12.2023 regarding Performance of States**

**State-wise progress in terms of drone flying and property card preparation/issue under SVAMITVA Scheme**

<b>S. No.</b>	<b>States/UTs</b>	<b>Notified Villages#</b>	<b>Drone Flying Villages</b>	<b>Property Card) prepared Villages</b>	<b>Number of property cards prepared</b>
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	17949	13176	490	189024
3	Arunachal Pradesh	5484	2197	0	0
4	Assam	1074	900	0	0
5	Chhattisgarh	18500	13079	326	17556
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	13132	12372	1713	262000
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	10735	80	1200
12	Jammu and Kashmir	4590	4053	286	10116
13	Jharkhand	757	240	0	0
14	Karnataka	30715	8225	2960	937829
15	Kerala	1415	203	0	0
16	Ladakh	243	232	95	2796
17	Lakshadweep	10	10	0	0
18	Madhya Pradesh	43014	43014	18622	2314204
19	Maharashtra	37819	36,819	12084	1866661
20	Manipur	3856	209	0	0
21	Mizoram	864	215	9	1155
22	Odisha	3356	2435	43	1500
23	Puducherry	96	96	92	2801
24	Punjab	11718	8040	92	15231
25	Rajasthan	36901	27,366	3060	172527
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	898	1	0	0
30	Uttar Pradesh	90908	90908	51728	7281790
31	Uttarakhand	7441	7441	7441	278229
	<b>Total</b>	<b>3,52,912</b>	<b>2,88,942</b>	<b>1,06,007</b>	<b>1,63,65,693</b>

Note: As on 6<sup>th</sup> December, 2023. #Number of villages as per notification by State Government.

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